

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2464/2025 BLAPL/909/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /184 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003362/2024
2	D-BLAPL/2468/2025 BLAPL/910/2025	PITARA NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000001/2025
3	D-BLAPL/2483/2025 BLAPL/911/2025	SANTOSH PALAI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000116/2024
4	D-BLAPL/1699/2025 BLAPL/912/2025	SK.SARIFULLA @ TUKU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHADEV KHUNTA /491 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000319/2024
5	D-BLAPL/1764/2025 BLAPL/913/2025	BASANTA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /217 /2024 SPECIAL JUDGE (POCSO), DEBAGARH( Spl/0000022/2024
6	D-BLAPL/2625/2025 BLAPL/914/2025	KAMAL DAS MAHAPATRA @ KAMAL DAS MOHAPATRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000675/2024
7	D-BLAPL/2024/2025 BLAPL/915/2025	SANKAR @ SHANKARSHAN DEBATA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BENTKAR (42 MOUZA) UPD CUTTACK 1ST ADJ,CUTTACK(Cuttack) ST/0000244/2023
8	D-BLAPL/2165/2025 BLAPL/916/2025	TUSAR BHANJO VS STATE OF ODISHA(EOW)	DEBA PRASAD DAS VS	EOW,BHUBANESWAR /8 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000018/2024
9	D-BLAPL/2436/2025 BLAPL/917/2025	RANJIT BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /262 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) Spl/0000074/2024
10	D-BLAPL/2211/2025 BLAPL/918/2025	AJIT KUMAR SETHI@AJIT SETHI@ BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /431 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000509/2024
11	D-BLAPL/2034/2025 BLAPL/919/2025	ANANTA KUMAR MAHAKUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /10 /2025 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000001/2025

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12	D-BLAPL/2291/2025 BLAPL/920/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NAYAGARH /44 /2008 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000116/2015
13	D-BLAPL/2442/2025 BLAPL/921/2025	BIPIN KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BELPAHAR /205 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001019/2024
14	D-BLAPL/2437/2025 BLAPL/922/2025	ASISH MARTHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000660/2024
15	D-BLAPL/647/2025 BLAPL/923/2025	TRINATHA SAHU VS STATE OF ODISHA	SYED IQBAL VS	HINJILI /604 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000177/2024
16	D-BLAPL/2496/2025 BLAPL/924/2025	SANIA @ SANATAN BHOI VS STATE OF ODISHA	TUSHARKANTA SAHOO VS	CHANDAKA P.S. /366 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002084/2024
17	D-BLAPL/2292/2025 BLAPL/925/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NAYAGARH /8 /2008 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000112/2015
18	D-BLAPL/1940/2025 BLAPL/926/2025	NARAYAN TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /63 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2022
19	D-BLAPL/2064/2025 BLAPL/927/2025	SIBA GOUDA @ MAHANKUDA VS STATE OF ODISHA	UMAKANTA MOHPATRO VS	DIGAPAHANDI /107 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000033/2022
20	D-BLAPL/2626/2025 BLAPL/928/2025	AJAY DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPL.TASK FORCE /1 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000019/2025
21	D-BLAPL/2067/2025 BLAPL/929/2025	DAMBARUDHAR NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINAPALI /68 /2015 DIST.& SESSIONS JUDGE,NAWAPARA(DIGAPAHANDI) ST/0000119/2024
22	D-BLAPL/2413/2025 BLAPL/930/2025	MANGALA CHALAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000082/2022
23	D-BLAPL/2108/2025	PRAKASH GODAR	SURYAKANTA DASMOHAPATRA	MACHHKUND /65 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/931/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2024
24	D-BLAPL/2499/2025 BLAPL/932/2025	DULA MADI @ DULA MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /43 /2022 DISTRICT AND SESSIONS JUDGE,MALKA CT/0000096/2022
25	D-BLAPL/2186/2025 BLAPL/933/2025	KRISH @ MADHUSUDAN HARIJAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	NABARANGAPUR TOWN /405 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001482/2024
26	D-BLAPL/2107/2025 BLAPL/934/2025	SOHANLAL @ SOHAN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	MACHHKUND /65 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2024
27	D-BLAPL/2232/2025 BLAPL/935/2025	BINESWAR GIRI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GHAGARBEDA /50 /2023 ADDL.SSESSIONS JUDGE,KARANJIA(Ma ST/0000009/2024
28	D-BLAPL/38118/2024 BLAPL/936/2025	KAMAL SENDRIA VS STATE OF ODISHA	DAMODAR PANDE VS	BURLA /565 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0004546/2022
29	D-BLAPL/1662/2025 BLAPL/937/2025	B. DEEPAK @ BANU DEEPAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /390 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000589/2024
30	D-BLAPL/2502/2025 BLAPL/938/2025	BUDU GOLARI @ RAJA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /54 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000055/2024
31	D-BLAPL/1663/2025 BLAPL/939/2025	CHANDAN DALAI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	K.NUAGAON /366 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000581/2024
32	D-BLAPL/1938/2025 BLAPL/940/2025	PITABAS TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /63 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2022
33	D-BLAPL/2027/2025 BLAPL/941/2025	SUSHANTA SETHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MARSHAGHAI /198 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001942/2024
34	D-BLAPL/2510/2025 BLAPL/942/2025	SIDHE @ SIDHESWAR PADHAN @ SIDHA VS	JUGALA KISHORE PANDA VS	KHAPRAKHOL /232 /2023 A.D.J.,PATNAGARH(Balangir)

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35	D-BLAPL/2474/2025 BLAPL/943/2025	STATE OF ODISHA ASHOK@ASHOK PANDEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SC/0000007/2024 //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000062/2024
36	D-BLAPL/2514/2025 BLAPL/944/2025	TITU KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000001/2025
37	D-BLAPL/2571/2025 BLAPL/945/2025	MAHESWAR MOHAKUDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /303 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0001121/2024
38	D-BLAPL/2554/2025 BLAPL/946/2025	BIMAL BARLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAJGANGPUR /2 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000152/2023
39	D-BLAPL/2573/2025 BLAPL/947/2025	SANJAY BEHERA @ JAGERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000678/2024
40	D-BLAPL/2603/2025 BLAPL/948/2025	BALABHADRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /303 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0001121/2024
41	D-BLAPL/2569/2025 BLAPL/949/2025	AJUTA KANHAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /41 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar Spl/0000009/2025
42	D-BLAPL/2419/2025 BLAPL/950/2025	JHULIA @ DHANESWAR LENKA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /243 /2014 J.M.F.C.,RANPUR(Nayagarh ) GR/0000243/2014
43	D-BLAPL/2045/2025 BLAPL/951/2025	SABYASACHI PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /10 /2025 ADDL.SESSIONS JUDGE CUM SPL JUDC TR/0000001/2025
44	D-BLAPL/2618/2025 BLAPL/952/2025	RAJENDRA MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /319 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000036/2022
45	D-BLAPL/2476/2025 BLAPL/953/2025	PRADIP GORAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000061/2024

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46	D-BLAPL/2528/2025 BLAPL/954/2025	PRAKASH KALSAI @ BABLU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR SADAR /502 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002293/2024
47	D-BLAPL/2058/2025 BLAPL/955/2025	DIABHANJA DIGAL VS STATE OF ODISHA	AMIT BISWAL VS	GOCHHAPADA /165 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000141/2024
48	D-BLAPL/2527/2025 BLAPL/956/2025	DIBAKAR MAHANANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000002/2025
49	D-BLAPL/2473/2025 BLAPL/957/2025	PABITRA KUMBHAR VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	CHHEND /45 /2023 J.M.F.C.,ROURKELA(Sundargarh) GR/0000504/2023
50	D-BLAPL/2500/2025 BLAPL/958/2025	RIBIUM LIMA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MOHANA /68 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000005/2019
51	D-BLAPL/2079/2025 BLAPL/959/2025	KARTIK HAZARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000069/2024
52	D-BLAPL/2560/2025 BLAPL/960/2025	DULI BIBARA @ DULI BIBAR VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /17 /2020 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUN TR/0000005/2020
53	D-BLAPL/2640/2025 BLAPL/961/2025	KALANDI CHARANA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /243 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001410/2024
54	D-BLAPL/2605/2025 BLAPL/962/2025	AKSHAYA DAS @ RAJA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAXMISAGAR P.S. /333 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000234/2024
55	D-BLAPL/2484/2025 BLAPL/963/2025	RAMA @ RAMA CHANDRA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAJNAGAR /395 /2024 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000532/2024
56	D-CMP/3032/2025 CMP/111/2025	BENUDHAR PANDA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000512/2006
57	D-CMP/1642/2025	SANTOSH KUMAR SAMAL	HAREKRUSHNA MALIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/112/2025	VS BALABHA KUMAR BEHERA	VS	CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) IA/0000124/2024
58	D-CMP/2338/2025 CMP/113/2025	RAMESH CHANDRA JENA VS R.K. BIRENDRANATH	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000111/2018
59	D-CMP/1126/2025 CMP/114/2025	GOURI SAMAL VS MANOJ KUMAR BEHERA	KALPATARU MISHRA VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,CUTTACK IA/0000003/2024
60	D-CMP/1322/2025 CMP/115/2025	ROJALINI RATH@ROSALIN RATH VS STATE OF ODISHA	SATYABADI MANTRY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000137/2002
61	D-CMP/3239/2025 CMP/116/2025	PUSPALATA SWAIN VS SK.KUTABUDDIN	ABHAS MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000094/2025
62	D-CONTAC/2446/2025 CONTAC/1/2025	ER.DEBASHISHA HOTA VS SANJAY KUMAR,SECRETARY UNION OF INDIA	IN PERSON VS	// ()
63	D-CONTC/53781/2024 CONTC/408/2025	SAHADEB BARIK @ SAHADEV VS DILLIP KUMAR SETHI, TAHASILDAR KENDRAPARA	ADV VS	// ()
64	D-CONTC/54804/2024 CONTC/409/2025	RABINDRANATH HATI VS ADITYA GOYEL, IAS	SWADHIN KESARI SINGH VS	// ()
65	D-CONTC/54807/2024 CONTC/410/2025	SANATAN BASANTRA VS DATTATRAY BHAUSAHEB SHINDE, IAS	SWADHIN KESARI SINGH VS	// ()
66	D-CONTC/2648/2025 CONTC/411/2025	SUNAKAR JENA VS GIRISH S N,COMMISSIONER CUM SECRETARY,PR AND D.W DEPTT.	RAJJEET ROY VS	// ()
67	D-CONTC/2693/2025 CONTC/412/2025	SECRETARY,JAGA KALIA SHAKTI WSHG VS DILIP ROUTH,I.A.S	ADV VS	// ()
68	D-CONTC/2760/2025 CONTC/413/2025	PRANABANDHU BEHERA VS	ADV. VS	// ()

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69	D-CONTC/2840/2025 CONTC/414/2025	MANOJ KUMAR PRADHAN,OAS PRANAYA KUMAR MALLICK VS PRAMOD KUMAR SARANGI,DISTRICT EDUCATION OFFICER,KANDHAMAL	ADV. VS	// // ()
70	D-CONTC/3139/2025 CONTC/415/2025	GARUDA DHWAKA PADHAN VS SHALINI PANDIT, IAS	ADV. VS	// // ()
71	D-CONTC/3158/2025 CONTC/416/2025	GUJE MAJHI VS ANU GARG,IAS	ADV. VS	// // ()
72	D-CRLA/2537/2025 CRLA/118/2025	GAUTAM BUDHA SINGH SAMANT VS SWAGAT DAS	RABINDRA KUMAR SAHOO VS	//0 DISTRICT AND SESSIONS JUDGE,ANGUL
73	D-CRLA/2561/2025 CRLA/119/2025	GOLU SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /292 /2024 2ND ADDL SESSIONS JUDGE,SAMBALPUR
74	D-CRLA/2567/2025 CRLA/120/2025	RAJENDRA JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	Spl/0000029/2024 BALASORE TOWN /127 /2024 SPECIAL JUDGE (POCSO), BALASORE(ENGL)
75	D-CRLMC/38866/2024 CRLMC/342/2025	JAJATI KUMAR BEHERA VS STATE OF ODISHA	M.A.ALI VS	DHUSURI /57 /2018 J.M.F.C.,DHAMNAGAR(Bhadrak ) GR/0000117/2018
76	D-CRLMC/39410/2024 CRLMC/343/2025	RIKHIRAM SARAF@RITIRAM SARAF VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MURIBAHAL /70 /2022 ADDL.SESSIONS JUDGE,KANTABANJURA
77	D-CRLMC/1535/2025 CRLMC/344/2025	MAHESH JALA@JHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SC/0000027/2022 BOUDH /2 /2023 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BOUDH
78	D-CRLMC/1817/2025 CRLMC/345/2025	SANTOSH RAJU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	CT/0000002/2023 DAMANJODI /24 /2021 S.D.J.M.,KORAPUT(Koraput)
79	D-CRLMC/1855/2025 CRLMC/346/2025	KURESHU GAMANGA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	GR/0000225/2021 JARADA /81 /2016 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000127/2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/1910/2025 CRLMC/347/2025	ADITYA DEV INFRA TECH PVT. LTD.,BBSR VS CENTRAL BUREAU OF INVESTIGATION(CBI)	SASWAT KUMAR ACHARYA VS	//0 ()
81	D-CRLMC/2022/2025 CRLMC/348/2025	GIRISH TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// //0 C.J.M.,NAWAPARA(Nuapada ) CT/0000416/2018
82	D-CRLMC/2092/2025 CRLMC/349/2025	DEEPAK MAHALIK VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	OUPADA /9 /2011 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000168/2019
83	D-CRLMC/1080/2025 CRLMC/350/2025	MD.RAJA@MD.ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /268 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) GR/0000713/2023
84	D-CRLMC/2110/2025 CRLMC/351/2025	BIJAY KUMAR PANDA VS SUBHASHMITA @ PARBATI DASH	ASHOK KUMAR BEHERA VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR CRL.EXN/0000034/2024
85	D-CRLMC/2367/2025 CRLMC/352/2025	PINKU@BADAL BEHERA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /104 /2021 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000025/2023
86	D-CRLMC/2214/2025 CRLMC/353/2025	SAROJ PARABHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /138 /2012 ADDL.SSESSIONS JUDGE,KANTABANJI(JD) SC/0000016/2015
87	D-CRLMC/2394/2025 CRLMC/354/2025	MRUTYUNJAYA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /319 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000075/2023
88	D-CRLMC/2251/2025 CRLMC/355/2025	ASHOK JENA @ BAYA @ ASHOK @ BAIDHAR JENA @ ASHOK KUMAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /39 /2016 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000035/2016
89	D-CRLMC/2475/2025 CRLMC/356/2025	ALIPH KUMAR DAS @ ALIF KUMAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /454 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000110/2023
90	D-CRLMC/1416/2025 CRLMC/357/2025	JITRAMAYEE DAS VS PRANAB KUMAR DAS	DIGAMBARA MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000706/2024
91	D-CRLMC/1924/2025	MANAS CHANDRA PRADHAN@BAPI	RAJENDRA NARAYAN ROUT	RASGOBINDPUR /161 /2023

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	CRLMC/358/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) GR/000078/2023
92	D-CRLMC/1988/2025 CRLMC/359/2025	HEMANT SINGH@HEMANTA KUMAR SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	UDALA /97 /2014 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) GR/0000286/2014
93	D-CRLMC/2459/2025 CRLMC/360/2025	SANIA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /53 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000222/2015
94	D-CRLMP/2074/2025 CRLMP/140/2025	GOLEKHA CH. MALIK @ GOLEKHA CHANDRA MALIK VS STATE OF ODISHA	SURYAKANTA PALAI VS	// ( //
95	D-CRLMP/2234/2025 CRLMP/141/2025	BHARATI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /694 /2024 ( //
96	D-CRLMP/1837/2025 CRLMP/142/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /316 /2024 ( //
97	D-CRLMP/677/2025 CRLMP/143/2025	SUJATA SWAIN @ SANJUKTA SWAIN VS THE STATE OF ODISHA	SUJIT KUMAR SAHU VS	BALIKUDA /523 /2024 ( //
98	D-CRLMP/2358/2025 CRLMP/144/2025	PANCHANAN SATPATHY VS ANJANA GIRI	NIRANJAN LENKA VS	//0 ( //
99	D-CRLMP/2470/2025 CRLMP/145/2025	LALITA BARMAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PARADEEP /303 /2024 ( //
100	D-CRLMP/2455/2025 CRLMP/146/2025	PRABHATA KUMAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ( //
101	D-CRLREV/38080/2024 CRLREV/44/2025	SUBASH CHANDRA NAYAK@ANDELLA VS STATE OF ODISHA	SAYED IQBAL VS	GOLANTHARA (BERHAMPUR) /72 /2016 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000047/2019
102	D-CRLREV/39090/2024 CRLREV/45/2025	PRAFULLA KUMAR HARICHANDAN RAY VS	MANOJ KUMAR PATI VS	MAHILA P.S.(BBSR) /99 /2022 S.D.J.M.,BHUBANESWAR(Khordha )

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103	D-CRLREV/2315/2025 CRLREV/46/2025	STATE OF ODISHA SUSHANT SAMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CT/0004677/2022 JAGATSINGPUR /810 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000088/2024
104	D-CRP/2280/2025 CRP/3/2025	JSW ENERGY(UTKAL) LTD. VS MAHANADI COALFIELDS LTD., SAMBALPUR	NIKHILESH BARIK VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000126/2018
105	D-FAO/1607/2025 FAO/38/2025	PRAMILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// STATE EDUCATION TRIBUNAL,BHUBA EDUCATIONAL TRIBUNAL APPEAL/00
106	D-MACA/53688/2024 MACA/104/2025	RAGHUNATH JENA VS PRADIPTA KUMAR DASH	BINAYAK PRASAD MOHANTY VS	// III MACT,PURI(Puri) Mac/0000241/1990
107	D-MACA/54950/2024 MACA/105/2025	PURUSOTTAM NAYAK VS SUBAS AGARWALLA	DIBYA CHARAN SWAIN VS	// II MACT,CUTTACK(Cuttack) Mac/0001428/1997
108	D-MACA/2928/2025 MACA/106/2025	SANJIT PATTANAYAK @ PATNAIK VS S. SUBRA MANI	BISWAJIT MOHANTY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000033/2018
109	D-MACA/52974/2024 MACA/107/2025	BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR VS DAYANIDHI RANA	BBSR AM ALI KHAN VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000035/2022
110	D-MACA/53188/2024 MACA/108/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,BBSR VS MANJUNITA SABAR	ADAM ALI KHAN VS	// 3RD ADJ,CUTTACK(Cuttack) Mac/0000853/2018
111	D-MACA/53725/2024 MACA/109/2025	DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY CO. LTD.,BALASOR VS SUMANA DAS	SOMNATH ROY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000083/2023
112	D-MACA/54941/2024 MACA/110/2025	PURUSOTTAM MOHANTY VS SUBAS AGARWALLA M/S HINDUSTAN CONSTRUCTION LTD,KHURDA	DIBYA CHARAN SWAIN VS	// II MACT,CUTTACK(Cuttack) Mac/0001429/1997
113	D-MACA/54946/2024 MACA/111/2025	JYOTIRMAYEE ACHARYA VS SUBAS AGARWALLA, M/S HINDUSTAN CONSTRUCTION LTD.,KHURDA	DIBYA CHARAN SWAIN VS	// II MACT,CUTTACK(Cuttack) Mac/0000543/1997

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114	D-MACA/54952/2024 MACA/112/2025	HEMANTA KUMAR DAS VS SUBAS AGARWALLA, M/S HINDUSTAN CONSTRUCTION LTD.KHURDA	DIBYA CHARAN SWAIN VS	// II MACT,CUTTACK(Cuttack) Mac/0001393/1997
115	D-MACA/2266/2025 MACA/113/2025	ANNUCHHAYA PADHAN VS PAWAN KUMAR AGRAWAL	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000010/2023
116	D-MACA/3184/2025 MACA/114/2025	D.M..ORIENTAL INSURANCE CO.LTD., BBSR VS BIBHU SANTOSH PRUSTY	PRASANTA KUMAR MAHALI VS	// IST MACT, PURI(Puri) Mac/0000358/2016
117	D-MACA/2608/2025 MACA/115/2025	PRAFULLA SARANGI VS SAMBIT PRIYADARSHI SARANGI	DHANANJAYA MUND VS	// 3RD MACT,DHARAMGARH(Kalahandi) Mac/0000027/2023
118	D-MACA/2933/2025 MACA/116/2025	SAROJ KUMAR PRADHAN VS S. SUBRAMANI	BISWAJIT MOHANTY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000032/2018
119	D-MATA/55040/2024 MATA/39/2025	EKALABYA BUDHIA VS MANINI BADHEI	ANSUMAN BHUYAN VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) CP/0000125/2022
120	D-MATA/3014/2025 MATA/40/2025	ANITA RATH VS RAKESH KUMAR TRIPATHY	TUSAR KUMAR MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000033/2020
121	D-MATA/2418/2025 MATA/41/2025	DIBYARANJAN ROUT VS SOUMYASHREE ROUT	PRATAP CHANDRA MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000320/2021
122	D-MATA/2607/2025 MATA/42/2025	SIBANI NANDA VS BRAHMANANDA KAR	PRAMOD KISHORE CHAND VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000227/2019
123	D-MSA/3108/2025 MSA/2/2025	M/S. SAI KRISHNA HOMES PVT. LTD., BBSR VS THE SECRETARY,O.R.E.R.A., BBSR	BIRAJA PRASAD TRIPATHY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000115/2023
124	D-OTAPL/2703/2025 OTAPL/1/2025	M/S A.K.DAS ASSOCIATES LTD.,BBSR VS COMMISSIONER OF G.S.T.,BBSR	JNANESH MOHANTY VS	// ( //
125	D-RPFAM/1828/2025	RACHANA DAS	MAHESWAR MOHANTY	//

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	RPFAM/25/2025	VS GOUTAM DAS	VS	JUDGE, FAMILY COURT,JAIPUR(Jajapur Crp/0000244/2023
126	D-RPFAM/2342/2025 RPFAM/26/2025	MANORANJAN BEHERA VS RITANJALI BEHERA	BAMADEV BARAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000017/2023
127	D-RPFAM/2635/2025 RPFAM/27/2025	RANKANIDHI KHADANGA VS KALPANA KHADANGA	TANMAYA KUMAR MOHANTY VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000050/2023
128	D-RSA/51176/2024 RSA/51/2025	SUSHIL KUMAR PRADHAN VS PARSURAM MOHAPATRA	BHASKAR CHANDRA PANDA VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000006/2022
129	D-RSA/107/2025 RSA/52/2025	RANI DEVI VS RAWAL BARLA@ORAM	TUSAR KUMAR MISHRA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000309/2010
130	D-RSA/201/2025 RSA/53/2025	KULAMANI SAHU VS BIJULI SAHU	PRAJNA SARITA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BHADRAK RFA/0000023/2020
131	D-RSA/2606/2025 RSA/54/2025	UMAKANTA SAHOO VS THE CHAIRMAN CUM MANAGING DIRECTOR, CUTTACK	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000048/2015
132	D-RVWPET/54861/2024 RVWPET/29/2025	SUBASH CHANDRA MANDAL VS MOCHIRAM MOHANTA	BIPLABA P.B. BAHALI VS	// ( //
133	D-TRP(C)/2894/2025 TRP(C)/25/2025	CHANDRA SEKHAR NAYAK VS BAIJAYANTI NAYAK	SURESH CHANDRA PRADHAN VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000080/2024
134	D-TRP(C)/3043/2025 TRP(C)/26/2025	SUNITA SETHA @ SUNITA BARIK VS BIJAYA KUMAR BARIK	BIDESH RANJAN BEHERA VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000442/2024
135	D-TRP(C)/3062/2025 TRP(C)/27/2025	CHANDRAMA SAHU VS RANJAN KUMAR SAHU	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD),KODALA(Ganjam) Mat/0000018/2024
136	D-WA/2744/2025 WA/225/2025	STATE OF ODISHA VS	SANJAY RATH, A.G.A. VS	// (

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137	D-WA/2764/2025 WA/226/2025	EVENLINA HEMRAM STATE OF ODISHA VS PRATAP RUDRA PARIJA	JATESWAR NAYAK, A.G.A. VS	// // 0 //
138	D-WA/1179/2025 WA/227/2025	STATE OF ODISHA VS ADIKANDA DEY	JATESWAR NAYAK, A.G.A. VS	// 0 //
139	D-WA/1190/2025 WA/228/2025	CHAIRMAN,ODISHA GRAMYA BANK,KHURDA VS ODISHA GRAMYA BANK KARMACHARI SANGHA, BBSR	KAILASH CHANDRA KANUNGO VS	// 0 //
140	D-WA/1783/2025 WA/229/2025	STATE OF ODISHA VS GOLAK BIHARI NAYAK	BIMBISAR DASH,A.G.A VS	// 0 //
141	D-WP(C)/2752/2025 WP(C)/2553/2025	GADADHAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
142	D-WP(C)/2728/2025 WP(C)/2554/2025	SANYASI SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
143	D-WP(C)/2887/2025 WP(C)/2555/2025	SILICON INSTITUTE OF TECHNOLOGY, BBSR VS COMMISSIONER OF INCOME TAX (EXEMPTION), HYDERABAD, TELENGANA	GOURI MOHAN RATH VS	// 0 //
144	D-WP(C)/2923/2025 WP(C)/2556/2025	BASANTI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
145	D-WP(C)/1497/2025 WP(C)/2557/2025	M/S HI TECH ESTATES AND PROMOTER PVT.LTD, BBSR. VS MAHESWAR TRIPATHY	AFRAAZ SUHAIL VS	// 0 //
146	D-WP(C)/2808/2025 WP(C)/2558/2025	JAVED AKHTAR VS AUTHORIZED OFFICER, NEO GROWTH OFFICE, BBSR	PRAVAT KUMAR NAYAK VS	// 0 //
147	D-WP(C)/2956/2025 WP(C)/2559/2025	RUKMANI MERIL @ RUKMINI MERIL VS COLLECTOR AND DISTRICT MAGISTRATE	MANAS RANJAN DHAL VS	// 0 //

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148	D-WP(C)/3069/2025 WP(C)/2560/2025	BIKRAM KUMAR BEHURA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
149	D-WP(C)/1831/2025 WP(C)/2561/2025	UMAKANTA MALLIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
150	D-WP(C)/3071/2025 WP(C)/2562/2025	PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
151	D-WP(C)/1903/2025 WP(C)/2563/2025	SADASIBA BEHERA VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
152	D-WP(C)/2574/2025 WP(C)/2564/2025	BABULI RANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
153	D-WP(C)/2591/2025 WP(C)/2565/2025	LAXMAN SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
154	D-WP(C)/2922/2025 WP(C)/2566/2025	T. RAMANA @ DASARI RAMANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
155	D-WP(C)/2456/2025 WP(C)/2567/2025	SURYA NARAYAN MAHAPATRA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
156	D-WP(C)/2934/2025 WP(C)/2568/2025	DEEPAK KUMAR DAS ADHIKARY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
157	D-WP(C)/2864/2025 WP(C)/2569/2025	RAJIB KUMAR HOTA VS MANAGING DIRECTOR, ORISSA MINING CORPORATION LTD., KHURDA	SUBRATA MISHRA VS	// 0 //
158	D-WP(C)/2901/2025 WP(C)/2570/2025	RAMDAS ULAKA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
159	D-WP(C)/2850/2025	TILOTTAMA SETHI	GOURAV MOHANTY	//

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	WP(C)/2571/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/2988/2025 WP(C)/2572/2025	PRASANTA KUMAR KHATUA VS BRANCH MANAGER, MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD., MADHUPATANA, CUTTACK	KUNJA SUNDAR DAS VS	// 0 //
161	D-WP(C)/2499/2025 WP(C)/2573/2025	KRISHNA PLAZA RESIDENT WELFARE ASSOCIATION, BBSR VS BHUBANESWAR DEVELOPMENT AUTHORITY	MOHIT AGARWAL VS	// 0 //
162	D-WP(C)/2942/2025 WP(C)/2574/2025	BINOD BIHARI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
163	D-WP(C)/2932/2025 WP(C)/2575/2025	JYOTI RANJAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
164	D-WP(C)/2989/2025 WP(C)/2576/2025	NRUSINGHA CHARAN SETHI VS THE STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
165	D-WP(C)/52954/2024 WP(C)/2577/2025	PADMANAV CHOUDHURY VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
166	D-WP(C)/2902/2025 WP(C)/2578/2025	GIRISANKAR NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
167	D-WP(C)/2992/2025 WP(C)/2579/2025	KAUSALYA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
168	D-WP(C)/2905/2025 WP(C)/2580/2025	PRASANTA KUMAR PADHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
169	D-WP(C)/2534/2025 WP(C)/2581/2025	KARTIK CHANDRA BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
170	D-WP(C)/3023/2025 WP(C)/2582/2025	JAYA KUMAR GOUD VS	DHANANJAYA MUND VS	// 0

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171	D-WP(C)/2996/2025 WP(C)/2583/2025	STATE OF ODISHA JAGU MAJHI VS	DHANANJAYA MUND VS	// // 0
172	D-WP(C)/2535/2025 WP(C)/2584/2025	STATE OF ODISHA SUDAM BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
173	D-WP(C)/2906/2025 WP(C)/2585/2025	STATE OF ODISHA BIJAYA KUMAR TIWARI VS	BRAJA KISHOR PANDA VS	// // 0
174	D-WP(C)/2861/2025 WP(C)/2586/2025	STATE OF ODISHA RASMITA KHILAR VS	BYOMAKESH TRIPATHY VS	// // 0
175	D-WP(C)/2944/2025 WP(C)/2587/2025	STATE OF ODISHA DR. BRAJA KISHORE DAS VS	PABITRA KUMAR NAYAK VS	// // 0
176	D-WP(C)/3000/2025 WP(C)/2588/2025	STATE OF ODISHA BICHITRANANDA PANIGRAHI VS	MANOJA KUMAR KHUNTIA VS	// // 0
177	D-WP(C)/3021/2025 WP(C)/2589/2025	STATE OF ODISHA MANAGING COMMITTEE OF S.N.S UPPER PRIMARY SCHOOL , PEGARPADA VS	KUNAL KUMAR SWAIN VS	// // 0
178	D-WP(C)/2910/2025 WP(C)/2590/2025	STATE OF ODISHA JANGA HEMBRAM VS	ARIJEET MISHRA VS	// // 0
179	D-WP(C)/3020/2025 WP(C)/2591/2025	THE COLLECTOR, MAYURBHANJ JAGABANDHU NAIK VS	DHANANJAYA MUND VS	// // 0
180	D-WP(C)/2916/2025 WP(C)/2592/2025	STATE OF ODISHA NANDU KANDEYANG VS	ARIJEET MISHRA VS	// // 0
181	D-WP(C)/2600/2025 WP(C)/2593/2025	THE COLLECTOR, MAYURBHANJ NARENDRA PRASAD NAYAK VS UNION OF INDIA	AUROVINDA MOHANTY VS	// // 0 //

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182	D-WP(C)/3018/2025 WP(C)/2594/2025	BIDESINI MALI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
183	D-WP(C)/3013/2025 WP(C)/2595/2025	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
184	D-WP(C)/3066/2025 WP(C)/2596/2025	SUBHADRA SATAPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	D-WP(C)/2659/2025 WP(C)/2597/2025	VARSHA SHARMA VS BAJAJ FINANCE LIMITED, PUNE, MAHARASTRA	DR.JANMEJAYA RAY VS	// 0 //
186	D-WP(C)/2973/2025 WP(C)/2598/2025	A.VENKATA VIJAYA RAGHAVAN @ A.V.V.RAGHAVAN VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
187	D-WP(C)/2924/2025 WP(C)/2599/2025	JAGANNATH PANDEY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
188	D-WP(C)/3060/2025 WP(C)/2600/2025	RAJKISHORE BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
189	D-WP(C)/2758/2025 WP(C)/2601/2025	BIHARI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
190	D-WP(C)/53906/2024 WP(C)/2602/2025	MAHESWAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
191	D-WP(C)/3068/2025 WP(C)/2603/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
192	D-WP(C)/2846/2025 WP(C)/2604/2025	PANPOSH SUB DIVISIONAL HOUSE BUILDING CO-OPERATIVE SOCIETY LTD VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
193	D-WP(C)/2858/2025	JADUMANI BAGH	JAYADEBA BEHERA	//

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	WP(C)/2605/2025	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/2242/2025 WP(C)/2606/2025	LAXMIDHAR JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
195	D-WP(C)/2792/2025 WP(C)/2607/2025	TUSARIKANTI SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
196	D-WP(C)/2588/2025 WP(C)/2608/2025	SUNIL KUMAR GURU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/2565/2025 WP(C)/2609/2025	KRUSHNA PRATIHARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
198	D-WP(C)/2940/2025 WP(C)/2610/2025	J.M.ENTERPRISES,SUNDARGARH VS PUNJAB NATIONAL BANK,SAMBALPUR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
199	D-WP(C)/53913/2024 WP(C)/2611/2025	MAHESWAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
200	D-WP(C)/2963/2025 WP(C)/2612/2025	KUMARI SETHI VS AUTHORIZED OFFICER, UTKAL GRAMEEN BANK, BERHAMPUR, GANJAM	JYOTIRMAYA SAHOO VS	// 0 //
201	D-WP(C)/3050/2025 WP(C)/2613/2025	BHARAT BHUSHAN PANDA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
202	D-WP(C)/54030/2024 WP(C)/2614/2025	ARJUN PANDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
203	D-WP(C)/3040/2025 WP(C)/2615/2025	ABDUL TAIEB KHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
204	D-WP(C)/2939/2025 WP(C)/2616/2025	BATAKRUSHNA KHUNTIA VS	ANIL KUMAR BEHERA VS	// 0

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205	D-WP(C)/54316/2024 WP(C)/2617/2025	STATE OF ODISHA RAMESH CHANDRA MALLIK VS	MAHENDRA KUMAR SAHOO VS	// // 0
206	D-WP(C)/3044/2025 WP(C)/2618/2025	STATE OF ODISHA HADIBANDHU SATPATHY VS	BANAMALI SAHOO VS	// // 0
207	D-WP(C)/3051/2025 WP(C)/2619/2025	STATE OF ORISSA JAHURUDDIN KHAN VS	MANMAYA KUMAR DASH VS	// // 0
208	D-WP(C)/2967/2025 WP(C)/2620/2025	STATE OF ODISHA DEBANANDA SAHOO VS	BIKRAM PRATAP DAS VS	// // 0
209	D-WP(C)/2380/2025 WP(C)/2621/2025	STATE OF ODISHA BIJAYA KUMAR SAHU VS	TRILOCHAN PANIGRAHI VS	// // 0
210	D-WP(C)/601/2025 WP(C)/2622/2025	STATE OF ODISHA DR. INDIRA DUTTA VS	SUBHADUTTA ROUSTRAY VS	// // 0
211	D-WP(C)/2994/2025 WP(C)/2623/2025	STATE OF ODISHA CHARAN NAIK @ GOUD VS	DHANANJAYA MUND VS	// // 0
212	D-WP(C)/3056/2025 WP(C)/2624/2025	STATE OF ODISHA BINOD BIHARI PATI VS	SUBHADUTTA ROUSTRAY VS	// // 0
213	D-WP(C)/3010/2025 WP(C)/2625/2025	STATE OF ODISHA BANCHHANIDHI MISHRA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
214	D-WP(C)/3058/2025 WP(C)/2626/2025	STATE OF ODISHA HARAPRASAD RATH VS	SHAKTI SEKHAR VS	// // 0
215	D-WP(C)/923/2025 WP(C)/2627/2025	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS SOURENDRA NARAYAN RAY	PRAVASH CHANDRA JENA VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/3075/2025 WP(C)/2628/2025	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
217	D-WP(C)/3024/2025 WP(C)/2629/2025	KUMAR CHETTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
218	D-WP(C)/2479/2025 WP(C)/2630/2025	ANANYA ROUSTRAY VS DR.NIHAR RANJAN RAY	LALATENDU SAMANTARAY VS	// 0 //
219	D-WP(C)/54395/2024 WP(C)/2631/2025	SUSANTA MAHAKUDA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
220	D-WP(C)/2545/2025 WP(C)/2632/2025	NIRMAL BARIK VS THE REGIONAL TRANSPORT OFFICER,BHADRAK	MD. GOLAM MADANI VS	// 0 //
221	D-WP(C)/3025/2025 WP(C)/2633/2025	KRUPASINDHU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
222	D-WP(C)/3373/2025 WP(C)/2634/2025	M/S CENTREFOR MANAGEMENT AND COMPUTER EDUCATION, BBSR VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
223	D-WP(C)/3028/2025 WP(C)/2635/2025	HRUDAMANI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
224	D-WP(C)/2538/2025 WP(C)/2636/2025	PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
225	D-WP(C)/3148/2025 WP(C)/2637/2025	PRABHU DATTA HIMANSU MISHRA VS STATE OF ODISHA	SISIR DAS VS	// 0 //
226	D-WP(C)/3029/2025 WP(C)/2638/2025	SREEKANTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
227	D-WP(C)/3149/2025	SOMANATH BEHERA	SISIR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2639/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/3087/2025 WP(C)/2640/2025	BAGA MALI @ BAGHA MALI @ BAHAGA MALI DANGARU VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BHAWANIPATNA	JIBAN RANJAN DASH VS	// 0 //
229	D-WP(C)/3030/2025 WP(C)/2641/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
230	D-WP(C)/3031/2025 WP(C)/2642/2025	DIBAKAR MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
231	D-WP(C)/3291/2025 WP(C)/2643/2025	JNANA RANJAN SAHOO VS UCO BANK, KOLKATA	SAIBRATA RATH VS	// 0 //
232	D-WP(C)/1093/2025 WP(C)/2644/2025	MANAS PUROHIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/3034/2025 WP(C)/2645/2025	SESHADEV @ SESHADEBA DUNGURI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
234	D-WP(C)/3088/2025 WP(C)/2646/2025	SAHADEV KUSHAL VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
235	D-WP(C)/3299/2025 WP(C)/2647/2025	UTKAL PORT AND DOCK WORKERS UNION, NUABAZAR, JAGATSINGHPUR VS UNION OF INDIA	LALIT KUMAR MAHARANA VS	// 0 //
236	D-WP(C)/1762/2025 WP(C)/2648/2025	SUPRAVA DAS VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
237	D-WP(C)/3136/2025 WP(C)/2649/2025	M/S. SHREE JAGANNATH PANI PANCHAYAT,DHENKANAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
238	D-WP(C)/3310/2025 WP(C)/2650/2025	CHHAYA SAHU VS	SAIBRATA RATH VS	// 0

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239	D-WP(C)/51945/2024 WP(C)/2651/2025	STATE OF ODISHA JITENDRA PRASAD SAHOO VS CHIEF REGIONAL MANAGER LPG REGION HINDUSTAN PETROLEUM CORPORATION LIMITED	SUBAS CHANDRA DAS VS	// // 0
240	D-WP(C)/3350/2025 WP(C)/2652/2025	PRAMILA PRADHAN VS THE STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
241	D-WP(C)/3272/2025 WP(C)/2653/2025	DR.MAHADEV PRASAD PATRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
242	D-WP(C)/2539/2025 WP(C)/2654/2025	RATHIA BARIK VS THE R.T.O., BHADRAK	MD. GOLAM MADANI VS	// 0 //
243	D-WP(C)/3090/2025 WP(C)/2655/2025	SUSHANTA KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
244	D-WP(C)/3145/2025 WP(C)/2656/2025	JOGENDRA MAHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
245	D-WP(C)/2549/2025 WP(C)/2657/2025	SUJATA MOHANTY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
246	D-WP(C)/3091/2025 WP(C)/2658/2025	MANOJ KUMAR KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
247	D-WP(C)/3093/2025 WP(C)/2659/2025	AMRUTA KUMARI MAHAPATRA VS STATE OF ODISHA	PRINOY MOHANTY VS	// 0 //
248	D-WP(C)/3110/2025 WP(C)/2660/2025	PRAGATI SELF HELP GROUP, KALAJAMUNA VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
249	D-WP(C)/2564/2025 WP(C)/2661/2025	MAHESWAR PADHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //

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### CASES REGISTERED REPORT AS ON :25/01/2025

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250	D-WP(C)/3111/2025 WP(C)/2662/2025	RASHMITA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
251	D-WP(C)/3165/2025 WP(C)/2663/2025	SURESH SINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/2697/2025 WP(C)/2664/2025	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
253	D-WP(C)/3107/2025 WP(C)/2665/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
254	D-WP(C)/3162/2025 WP(C)/2666/2025	KISHORE CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
255	D-WP(C)/3142/2025 WP(C)/2667/2025	PRAVAT KUMAR PATTANAİK VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
256	D-WP(C)/3157/2025 WP(C)/2668/2025	NIHARIKA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
257	D-WP(C)/3143/2025 WP(C)/2669/2025	HIMANSHU SEKHAR PATTNAİK VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
258	D-WP(C)/3156/2025 WP(C)/2670/2025	GOPAL DEHURY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
259	D-WP(C)/3094/2025 WP(C)/2671/2025	MAHANTA KUMAR JENA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
260	D-WP(C)/2733/2025 WP(C)/2672/2025	SHANKARLAL SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
261	D-WP(C)/3144/2025	ALOK MOHAPATRA	NAMITA PATTANAİK	//

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	WP(C)/2673/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3095/2025 WP(C)/2674/2025	TAHASILDAR OF BINIKA @ BINKA VS KRUSHNA CHANDRA NAIK	BIMBISAR DASH,A.G.A VS	// 0 //
263	D-WP(C)/3116/2025 WP(C)/2675/2025	M/S.POWERMAX ENTERPRISES, BBSR VS JOINT COMMISSIONER OF CT AND GST, BBSR	PRAKASH KUMAR JENA VS	// 0 //
264	D-WP(C)/3097/2025 WP(C)/2676/2025	SANGRAM KESARI RATH VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
265	D-WP(C)/2785/2025 WP(C)/2677/2025	SHARBANA KUMAR DANSANA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
266	D-WP(C)/3118/2025 WP(C)/2678/2025	SULOCHANA NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
267	D-WP(C)/3099/2025 WP(C)/2679/2025	SRINIBAS MAJHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
268	D-WP(C)/3218/2025 WP(C)/2680/2025	DR.NIRANJAN MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
269	D-WP(C)/3101/2025 WP(C)/2681/2025	RAMA CHANDRA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
270	D-WP(C)/3074/2025 WP(C)/2682/2025	RANJAN TRIPATHY VS TAHASILDAR , LOISINGHA	BHOJRAJ SETH VS	// 0 //
271	D-WP(C)/3222/2025 WP(C)/2683/2025	PRATAP KUMAR MOHANTY VS VICE-CHANCELLOR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
272	D-WP(C)/3119/2025 WP(C)/2684/2025	LINGARAJ KHATAI VS	AMIYA KUMAR CHHATOI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/3234/2025 WP(C)/2685/2025	STATE OF ODISHA NANDINI SETHI VS	SAIBRATA RATH VS	// // 0
274	D-WP(C)/3120/2025 WP(C)/2686/2025	STATE OF ODISHA KIRAN KUMARI JENA VS	SOUMYAKANTA MAHAPATRA VS	// // 0
275	D-WP(C)/3242/2025 WP(C)/2687/2025	STATE OF ODISHA PRASANTA SAHU VS	SHAKTI DATTA TRIPATHY VS	// // 0
276	D-WP(C)/2947/2025 WP(C)/2688/2025	STATE OF ODISHA JANAKI BALLAV PATTANAİK VS	NALINI KANTA DASH VS	// // 0
277	D-WP(C)/3150/2025 WP(C)/2689/2025	CHIEF GENERAL MANAGER, MSME, BBSR. RATNAKAR BARIK VS	SIBAPRASAD PATI VS	// // 0
278	D-WP(C)/3247/2025 WP(C)/2690/2025	STATE OF ODISHA M/S HARISHANKAR DIBYARANJAN AMARDEEP, BBSR VS	AJIT KUMAR ROY VS	// // 0
279	D-WP(C)/3168/2025 WP(C)/2691/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK KRUSHNA CHANDRA PATRA VS	SAMEER KUMAR DAS VS	// // 0
280	D-WP(C)/3141/2025 WP(C)/2692/2025	STATE OF ODISHA DEBI PRASAD DAS VS	NAMITA PATTANAİK VS	// // 0
281	D-WP(C)/3192/2025 WP(C)/2693/2025	STATE OF ODISHA SANKARSAN SWAIN VS	SANJIB MOHANTY VS	// // 0
282	D-WP(C)/3140/2025 WP(C)/2694/2025	STATE OF ODISHA BASANT KUMAR MOHAPATRO VS	RAMA KRISHNA NAIK VS	// // 0
283	D-WP(C)/3193/2025 WP(C)/2695/2025	STATE OF ODISHA CHAURASIYA ENTERPRISES,JHARSUGUDA VS	KANANBALA ROY CHOUDHURY VS	// // 0
		CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/53082/2024 WP(C)/2696/2025	BINAPANI SAHOO VS MOHAPATRA RAJANIKANTA BHANJA	PRATAP CHANDRA MISHRA VS	// () //
285	D-WP(C)/3194/2025 WP(C)/2697/2025	MAMINA NAYAK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR	SURESH CHANDRA DASH VS	// () //
286	D-WP(C)/2953/2025 WP(C)/2698/2025	SUNIL RANJAN SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
287	D-WP(C)/54394/2024 WP(C)/2699/2025	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// () //
288	D-WP(C)/3208/2025 WP(C)/2700/2025	DEBI PRASAD PATI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
289	D-ABLAPL/2185/2025 ABLAPL/1000/2025	RACHIT RANJAN DAS @ RISHI VS STATE OF ODISHA	SONALI ROUT VS	KHANDAGIRI P.S. /8 /2025 () //
290	D-ABLAPL/2312/2025 ABLAPL/1001/2025	MANAS MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /190 /2024 () //
291	D-ABLAPL/2359/2025 ABLAPL/1002/2025	CHINTU NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /1 /2025 () //
292	D-ABLAPL/2313/2025 ABLAPL/1003/2025	LAXMIDHAR SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000007/2025
293	D-ABLAPL/2417/2025 ABLAPL/1004/2025	GOURISHYAM MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	KHAIRA /22 /2025 () //
294	D-ABLAPL/1125/2025 ABLAPL/1005/2025	MAHESWAR JENA @ MAHES VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	RAJNAGAR /197 /2024 () //
295	D-ABLAPL/2463/2025	KABITA THATOI @ RENU THATOI	RAKESH BEHERA	RASOL /77 /2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1006/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/1189/2025 ABLAPL/1007/2025	BIKI SARAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR SADAR /340 /2024 () //
297	D-ABLAPL/2099/2025 ABLAPL/1008/2025	MAHAMMAD RAJA VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /795 /2024 () //
298	D-ABLAPL/2256/2025 ABLAPL/1009/2025	SIBA @ SIPU DEHURY VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	KEONJHAR SADAR /28 /2025 () //
299	D-ABLAPL/2379/2025 ABLAPL/1010/2025	SURESH KUMAR MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MURIBAHAL /10 /2025 () //
300	D-ABLAPL/2382/2025 ABLAPL/1011/2025	SUDIPTA SAMANTARAY @ DIPU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /94 /2018 () //
301	D-ABLAPL/2418/2025 ABLAPL/1012/2025	MADAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /2 /2025 () //
302	D-ABLAPL/2572/2025 ABLAPL/1013/2025	JHUNARANI PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /156 /2024 () //
303	D-ABLAPL/2426/2025 ABLAPL/1014/2025	BHASKAR GHANTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /386 /2024 () //
304	D-ABLAPL/2576/2025 ABLAPL/1015/2025	HIMANSU SEKHAR DASH VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //
305	D-ABLAPL/2453/2025 ABLAPL/1016/2025	KARUNAKARA PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	OUPADA /10 /2025 () //
306	D-ABLAPL/2580/2025 ABLAPL/1017/2025	SAINAJ @ SAINA BIBI VS	MANORANJAN MUDULI VS	ATHGARH /11 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/2486/2025 ABLAPL/1018/2025	STATE OF ODISHA BISWANATH NAYAK @ MUNA VS	SUNSHINE ANAND SWAIN VS	// CHOUDWAR /35 /2025 ()
308	D-ABLAPL/2620/2025 ABLAPL/1019/2025	STATE OF ODISHA NIHAR RANJAN ROUT VS	DR.JANMEJAYA RAY VS	// LAXMISAGAR P.S. /313 /2024 ()
309	D-ABLAPL/2570/2025 ABLAPL/1020/2025	STATE OF ODISHA ABHAY @ABHAY KUMAR PARIDA VS	ARUN KUMAR BEHERA VS	// // ()
310	D-ABLAPL/2489/2025 ABLAPL/1021/2025	STATE OF ODISHA KARTIK BARIK @ KARTIK CHANDRA BARIK VS	ARIJEET MISHRA VS	// KOREI /287 /2024 ()
311	D-ABLAPL/2577/2025 ABLAPL/1022/2025	STATE OF ODISHA SAINAJ @ SAINA BIBI VS	MANORANJAN MUDULI VS	// ATHGARH /8 /2025 ()
312	D-ABLAPL/2612/2025 ABLAPL/1023/2025	STATE OF ODISHA AYAN KHAN @ CHAND @ MAHAMAD ARSAD VS	PITAMBAR JENA VS	// KEONJHAR TOWN /620 /2024 ()
313	D-ABLAPL/2565/2025 ABLAPL/1024/2025	STATE OF ODISHA ISWAR @ ISWAR CHANDRA MOHANTY VS	ARUN KUMAR BEHERA VS	// BHOGRAI /27 /2025 ()
314	D-ABLAPL/2559/2025 ABLAPL/1025/2025	STATE OF ODISHA RILI SETHY VS	BIJAY JENA VS	// MAHAKALPARA /3 /2025 ()
315	D-ABLAPL/2549/2025 ABLAPL/1026/2025	STATE OF ODISHA BIPIN BEHARI PANDA VS	MANAS KUMAR CHAND VS	// OUPADA /10 /2025 ()
316	D-ABLAPL/2543/2025 ABLAPL/1027/2025	STATE OF ODISHA MANTU ROUSTRAY @ KALIA ROUSTRAY VS	DEBIDUTTA MOHAPATRA VS	// SATYABADI /21 /2025 ()
317	D-ABLAPL/2490/2025 ABLAPL/1028/2025	STATE OF ODISHA HIRALAL SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	// RAJGANGPUR /22 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/2338/2025 ABLAPL/1029/2025	AMBIKA PRASAD MISHRA @ AMBIKA MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /20 /2025 () //
319	D-ABLAPL/2478/2025 ABLAPL/1030/2025	MAHESWAR BHATTA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NIRAKARPUR /161 /2024 () //
320	D-ABLAPL/316/2025 ABLAPL/1031/2025	P.LAXMAN MURTY VS STATE OF ODISHA	SUNKURU SUDHAKAR RAO VS	RAYAGADA TOWN /428 /2024 () //
321	D-ABLAPL/2488/2025 ABLAPL/1032/2025	RAJ KAMAL GHADEI @ RAJ KUMAR GHADEI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /351 /2024 () //
322	D-ABLAPL/2492/2025 ABLAPL/1033/2025	BINOD KUMAR PARIDA @ BINOD PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /17 /2025 () //
323	D-ABLAPL/2501/2025 ABLAPL/1034/2025	SUDARSAN MOHANTY @ SUDHIR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(A)CC/0000314/2022
324	D-ABLAPL/2506/2025 ABLAPL/1035/2025	NARATTAM GURU @ NARUTAM GURU @ NAROTTAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /200 /2024 () //
325	D-ABLAPL/2583/2025 ABLAPL/1036/2025	SK.RAFIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	ATHGARH /11 /2025 () //
326	D-ABLAPL/39470/2024 ABLAPL/1037/2025	BISWANATH DAS VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	RAJKANIKI /494 /2022 () //
327	D-ABLAPL/2624/2025 ABLAPL/1038/2025	ADAM @ AJAM KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /342 /2024 () //
328	D-ABLAPL/2194/2025 ABLAPL/992/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GOPALPRASAD /15 /2025 () //
329	D-ABLAPL/2260/2025	SANTOSH KUMAR PARIDA	SURYAKANTA DWIBEDI	LINGARAJ P.S. /328 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/993/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2197/2025 ABLAPL/994/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CUTTACK SADAR /619 /2024 () //
331	D-ABLAPL/2080/2025 ABLAPL/995/2025	KISHORE KUMAR PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LINGARAJ P.S. /328 /2024 () //
332	D-ABLAPL/2356/2025 ABLAPL/996/2025	AJAYA BEHERA @ AJU BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /1 /2025 () //
333	D-ABLAPL/2460/2025 ABLAPL/997/2025	DEEPA RANI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	OUPADA /10 /2025 () //
334	D-ABLAPL/2119/2025 ABLAPL/998/2025	BIDYADHAR DHAL VS STATE OF ODISHA	RAJJEET ROY VS	BARI RAMACHANDRAPUR /16 /2025 () //
335	D-ABLAPL/2357/2025 ABLAPL/999/2025	ACHYUTA DAS VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /17 /2025 () //